

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/189/2016

NAME OF THE PETITIONER(S) : P. Sengodan & 2 others

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① P.H. ARUJMDH PANDIAN
for HAROLANKAR MANT
Positioner *M.R. J. T.*

② H. KARTHIK SESHAPAL
SURAJ C
V. HARI KUMAR
for BYER & THOMAS
for Respondent *W.H.K.*

ORDER

Counsels for both the parties are present. The proposal in relation to the offer of 65% and 35% ratio of the equity shares held by the parties in the 1st Respondent Company is acceptable to both the parties. However, for drawing the terms and conditions, in black and white, both the parties prayed for time. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.

- 54 -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)